

- (ii) Rs. 2500/- in the first year of study and Rs. 1500/- in the subsequent years for post-graduate students.
- (c) Thesis and dissertation charges up to a limit of Rs. 1500/-
- (d) Study tour expenses upto a limit of Rs. 1000/-
- (e) Medical expenses as certified by the Medical Officer of the University/Institution.
- (f) House rent upto a limit of Rs. 500/- to those students who have not been provided with hostel accommodation.
- (g) All compulsory fees (excluding hostel charges & caution deposits)
- (h) Air passage cost from Sri Lanka to Madras and 1st class rail fare from Madras to the place of study and back.

Applications for scholarships are invited through the High Commission of India, Colombo, and only those students are considered for award of scholarship who are recommended by the Government of Sri Lanka to the Indian High Commission.

#### **National Forest Fund**

6889. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the scheme for which the Government propose to utilise the recently set up National Forest Fund;

(b) the sources that contribute to the National Forest Fund;

(c) the amount of money Government propose to raise annually towards this fund; and

(d) how does the Government propose to distribute the benefits of this Fund to various States/Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (d). There is no proposal to set up National Forest Fund. Details regarding a fund for afforestation have not been finalised.

#### **National Zoological Park**

6890. SHRI SANAT KUMAR MANDAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is a high casualty of inmates the capital's National Zoological Park, due to the lack of modern facilities to attend to the sick; and

(b) if so, steps taken to meet this situation and provide modern facilities to attend to the sick?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). The rate of casualty of inmates in the National Zoological Park, Delhi is not high as compared to other zoos in the country. The quality of food, water, living conditions and medical facilities is being improved in the zoo in order to ensure better longevity of the inmates.

#### **Schemes of Gujarat Pending Clearance**

6891. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Government of Gujarat has

submitted Gandhar gas based turbine combined cycle power plant and combined cycle power plant at Pipavav (Saurashtra) schemes to the Planning Commission for investment approval, if so, the details thereof;

(b) if so, whether the Planning Commission has approved the schemes, if not, the reasons therefor; and

(c) the time by which the schemes will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) and (c). Do not arise.

#### **Ban on Creation of New Posts in Defence Services**

6392. SHRI MORESHWAR SAVE: Will the PRIME MINISTER be pleased to state:

(a) whether the ban on creation of new posts in the Defence services is still in existence;

(b) whether a large number of proposals are pending for clearance with the Government due to this ban, if so, the details thereof;

(c) whether a large number of training Institutes of Defence, especially INS Shivaji, Lonavla, are also suffering due to this ban; and

(d) if so, the corrective steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The Ministry of Finance has issued guidelines for the proc-

essing of cases for the creation of new posts. Certain proposals for the creation of new posts in the Defence services are awaiting Ministry of Finance's clearance, in accordance with these guidelines.

(c) and (d). To ensure against any adverse effect on training the existing deficiencies in the manpower of Defence training establishments, including INS Shivaji Lonavla, are being made good by appropriating staff from other establishments.

#### **Progress of Enquiry Into H.D.W. Submarine Deal**

6893. PROF. VIJAY KUMAR MALHOTRA:  
SHRI YADVENDRA DATT:  
SHRI PRAKASH KOKO  
BRAHMBHATT:

Will the PRIME MINISTER be pleased to state:

(a) the latest progress made to find out the names and the amount of the commission paid in the H.D.W. submarine deal; and

(b) the time by which the outcome of the enquiry is likely to be known?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The Central Bureau of Investigation have registered a Regular Case in the matter on 5-3-1990 and investigations are in progress. The time-frame within which these investigations can be completed cannot be predicted at present.

#### **Funds For Adult Education to Karnataka**

6894. SHRI G.S. BASAVARAJ : Will the PRIME MINISTER be pleased to state: